



**National Company Law Tribunal
Allahabad Bench**

CP No.10/03/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.07.2018**

NAME OF THE COMPANY: Jaypee Infratech Ltd

SECTION OF THE COMPANIES ACT: 74(2)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Sudeep Harkauli	Advocate	Petitioner (R.P)	
<u>2.</u>	Rohan Pradhan		"	

CP NO.10/03/2015

Sh. Sudeep Harkauli alongwith Rohan Pradhan, Advocate for the petitioner is present. Learned counsel for the petitioner has filed Progress Report, which is taken on record.

List the matter on 20th July 2018, for further order.

Dated: 06.07.2018

Sd

**SAROJ RAJWARE,
MEMBER (T)**

Sd

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)